

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 92 OF 2014

Dated: 8th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

DNH Power Distribution Co. Ltd.

... Appellant(s)

Versus

NTPC-SAIL Power Co. Ltd. & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan and
Mr. Ishan Mukherjee

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-2
Mr. M.G. Ramachandran,
Ms. Ranjitha Ramachandran,
Ms. Poorva Saigal,
Ms. Anushree Bardhan &
Ms. Shubham Arya

ORDER

At the request of learned counsel for the respondent, post this Appeal for hearing
on **10.3.2016.**

**(T. Munikrishnaiah)
Technical Member**

rkt/dk

**(Justice Surendra Kumar)
Judicial Member**